

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1106(KB)2019
IA(I.B.C)/942(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	NUETECH SOLAR SYSTEM PRIVATE LIMITED VS ENVIRON ENERGY CORPORATION IN
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. A. K. Awasthi, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/942(KB)2024:**
 - a. Ld. Counsel appearing on behalf of the liquidator submits that the distribution of assets would require additional 3 months. However, no such application is filed for seeking extension, therefore, the Progress Report is taken.
 - b. This IA has been filed by the Liquidator to place on record the 12th Progress Report, which is placed at page nos. 17 to 24 of the application. This IA is supported by an affidavit which is placed at page nos. 15 and 16 of the application. The 12th Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.
3. List the main CP for further Progress Report on **16.05.2024** had already been posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**